NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

UNDER SECTION

: 441

S.No. Name (in Capital)

Represented by

Signature

ORDER

Representative of the Petitioner present and prayed to withdraw the Petition. An endorsement has also been made by the representative of the Petitioner to that effect on the Petition. The prayer is allowed. The Petition is dismissed as withdrawn.

S. vijaga cham

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)